

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2638
TO BE ANSWERED ON: 11.08.2023

REGULATION OF AI THROUGH LEGISLATION

2638. SHRI K.R. SURESH REDDY:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether it is a fact that Artificial Intelligence (AI) is becoming mainstay for technology users and advancements;
- (b) if so, whether Government is contemplating to bring AI regulation through legislation; and
- (c) the status of AI usage in India and its growth projections in the coming years?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a): AI is a kinetic enabler of the India's Trillion-dollar digital economy and innovation ecosystem. A report observes that since 2017, number of organizations adopting AI has increased by 2.5 times. It also finds increased adoption of AI capabilities in business processes along with core AI system adoption. Another recent report has identified Language Processing, Robotics, Computer Vision and image processing finding widespread applications in education, health, finance, mobility, e-commerce, manufacturing etc.

(b): Like many emerging technologies, there are concerns about safety, trust and harm. NITI Aayog has published a series of papers on the subject of Responsible AI for All.

(c): India is globally recognized for its AI talent. India was ranked 1st for AI Skill Penetration and 1st in Number of GitHub AI Projects as per the Stanford AI Index report 2023. The same Index places India, 5th in value of Private Investment in AI and Number of Newly Funded AI Companies.
